

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.576/93

DATE OF DECISION: 26.7.1993

1. Rajeevan.R.
2. Vijeesh K.V.
3. Vijayan .K.
4. Thampi Elias,
5. Vinodan.A., .. Applicants

Mr.P.Sivan Pillai .. Advocate for the Applicants

vs.

1. Union of India,
Through the General Manager,
S.Rly, Madras-3.
2. The Divisional Personnel Officer,
S.Rly,
Trivandrum-14.
3. The Divisional Personnel Officer,
Southern Railway, Palghat.
4. The Chief Personnel Officer, .. Respondents
Southern Railway, Madras-3.

Mr.Thomas Mathew Nellimoottil .. Advocate for the Respondents

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE SHRI R.RANGARAJAN, ADMINISTRATIVE MEMBER

JUDGMENT

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

It is reported that the grievances of all, but the 2nd applicant, have been redressed by the respondents themselves.

2. Second applicant seeks leave to withdraw this application with liberty to file a fresh application before this Tribunal or pursue such remedies as are available to him under law.
3. Reserving freedom to do so, this application is dismissed as withdrawn, without expressing any opinion on merits.

Dated the 26th July, 1993.

R.RANGARAJAN
ADMINISTRATIVE MEMBER

Hankaranair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

CP(C) 212/93 in OA 578/93

Monday, this the 3rd day of January, 1994

CORAM

HON'BLE MR JUSTICE CHETTUR SAN KARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1 S Sukumaran Nair,
Now employed as Sr. Accountant in the
Office of the Accountant General Kerala, Trivandrum.
- 2 P Ramankutty Nair,
Now employed as Daftry in the Office of the
Accountant General, Kerala, Trivandrum.
- 3 VV Sadasivan Pillai,
Now employed as Group 'D' in the Office of the
Accountant General, Kerala, Trivandrum.
- 4 K Sulaiman,
Now employed as Admn. Officer in Vikram Sarabhai
Space Centre, Trivandrum.
- 5 AP Sreedharan,
Now employed as Supervisor in Vikram Sarabhai
Space Centre, Trivandrum.
- 6 Kuncheria Varghese,
Now employed as Engineer SC in Vikram Sarabhai
Space Centre, Trivandrum.
- 7 M Sukumaran Nair,
Now employed as Radio Technician in Vikram Sarabhai
Space Centre, Trivandrum.
- 8 PT Sadasivan,
Now employed as Engineer SC in Vikram Sarabhai
Space Centre, Trivandrum.
- 9 PD Thomas,
Now employed as Driver in Central Excise & Customs Office,
Cochin-18.
- 10 PK Zacharia,
Now employed as Electrical Supervisor in the Integrated
Fisheries Project, Cochin-16.
- 11 N Raveendran Achari,
Now employed as Sepoy in Central Excise, Cochin-18.
- 12 MM Mathai,
Now employed as Fireman Gd.I in Naval Armament Depot,
Alwaye.
- 13 S Thankachan,
Now employed as Sepoy in Central Excise, Cochin-18
- 14 PV Gopalakrishnan Nair,
Now employed as Sepoy in Central Excise, Cochin-18
- 15 K Radhakrishnan,
Now employed as Radio Technician in Directorate of
Co-ordination (Police Wireless), ISPW Station,
Thycaud, Trivandrum.

16 Langly Justine Kunnamkody,
Now employed as Wireless Supervisor in Directorate
of Co-ordination (Police Wireless),
ISPW Station, Thycaud, Trivandrum. .. Petitioners
(By Advocate Mr M Rajagopalan)

Vs. .

- 1 Mr KA Nambiar, Secretary, Ministry of Defence,
New Delhi.
- 2 Mrs RS Khan, Controller of Defence Accounts
(Pension), Allahabad.
- 3 Mr KK Krishnan Nair,
Defence Pension Disbursing Officer,
Trivandrum.
- 4 Mr Gopalakrishnan,
Defence Pension Disbursing Officer,
Ernakulam.
- 5 Mrs KS Sunny, Defence Pension Disbursing
Officer, Kottayam. .. Respondents
(By Advocate Mr CN Radhakrishnan, ACGSC)

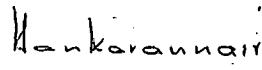
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Respondents state on affidavit that the
directions in O.A. 578/93 have been complied with.
We record the submission. It is unnecessary to proceed
with the petition further, and for that reason it is
dismissed. No costs.

Dated the 3rd January, 1994.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN